

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. : 254 /HCLSC/NLA/2017

Bilaspur, dated : 1... / 2... /2017

To,

The Registrar Genral,
Hon'ble High Court of Chhattisgarh,
Bilaspur.

Sub. : National Lok Adalat on 11-02-2017.

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On subject cited above, it is submitted that High Court Legal Services Committee, Bilaspur, is going to organize a National Lok Adalat on 11-02-2017 (Saturday) at the High Court premises, Bilaspur from 11.00 a.m. onwards, as approved by Hon'ble the Chief Justice / Patron-in- Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

Approximately 270 Cases of M.A.C., F. A. , S. A., W.P.L. will be taken up in the Lok Adalat at Cort Hall No. 11.

Hon'ble the Chief Justice has been pleased to constitute one bench for National Lok Adalat as shown Below :-

NATIONAL LOK ADALAT BENCH ON 11/02/2017 (SATURDAY)

Hon'ble Justice Shri Anil Kumar Shukla and
Dr. Shri Nirmal Kumar Shukla, Senior Advocate (Member), Lok Adalat.

-sd-
(Jaideep garg)

Additional Registrar (Judicial)-cum-
Secretary to the High Court Legal Services Committee,
Bilaspur

Endtt. No. : 255 /HCLSC/NLA/2017

Bilaspur, dated : 01/02/2017.

Copy to :

- 1] P.S. to Hon'ble the Chief Justice , High Court of Chhattisgarh, Bilaspur.
- 2] P.S. to Hon'ble the Chairman, High Court Legal Services Committee, Bilaspur.
- 3] P.S. to Hon'ble Mr. Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur.

- 4] Registrar (Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 5] Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 6] Member Secretary State Legal Services Authority, Bilaspur, for information and necessary action.
- 7] Advocate General, High Court of Chhattisgarh, Bilaspur.
- 8] Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur.
- 9] President, High Court Bar Association, High Court of Chhattisgarh, Bilaspur, for information.
- 10] Dr. Shri Nirmal Kumar Shukla, Senior Advocate (Member), Lok Adalat, for information.
- 11] The Section Officer (Protocol), High Court of Chhattisgarh, Bilaspur, for information and necessary action such as sitting arrangement of Hon'ble Judge and Member, Lok Adalat, cleanliness of Court Hall and Chamber of Ho'nble Judge, lunch and refreshment etc.
- 12] The Cause List Section, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 13] OIC-NIC, High Court of Chhattisgarh, Bilaspur, for information and uploading in the website of High Court of Chhattisgarh, Bilaspur.
- 14] The Dy. S.P. Security, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 15] The Medical Officer, High Court Dispensary, High Court of Chhattisgarh, Bilaspur, for information and necessary action.


1-2-17

Jaideep Garg
Additional Registrar (Judicial)- cum -
Secretary to the High Court Legal Services Committee,
Bilaspur